



**High Court of Tripura
Agartala**

Order No. 79

Dated, Agartala, the 18th June, 2015

Hon'ble the Chief Justice has been pleased to order that all the interlocutory/interim applications filed in any case at any stage of the proceeding shall be registered as Interim Application (IA) in that main case and for statistical purposes, only the main case will be counted towards pendency and arrears.

This Order will come into force with effect from 1st August, 2015.

By Order,

Sd/-


(A. Debbarma)
Registrar (Judicial)

No.F. 40 (21)-HCT/BENCH/REGISTRY/2015/ 5170-92

June 18, 2015

Copy to: -

01. The Secretary, High Court Bar Association, Agartala;
02. The Secretary, Tripura Bar Association, Agartala;
03. The Advocate General, Tripura, Agartala;
04. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
05. The Public Prosecutor, High Court of Tripura, Agartala;
06. The Govt. Advocate, High Court of Tripura, Agartala;
07. The Registrar (Vigilance), High Court of Tripura, Agartala;
08. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
09. The Joint Registrar, High Court of Tripura, Agartala;
10. The Deputy Registrar(s), High Court of Tripura, Agartala;
11. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
12. The Chief Librarian, High Court of Tripura, Agartala;
13. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
14. The Secretary attached to the Registrar General, High Court of Tripura, Agartala;
15. The Assistant Registrar(s), High Court of Tripura, Agartala;
16. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the website of the High Court of Tripura;
17. The Superintendent(s), High Court of Tripura, Agartala;
18. The Court Master(s), High Court of Tripura, Agartala;
19. The Sr. Grade Translator-cum-l/c. Paper Book Section, High Court of Tripura, Agartala;
20. The Bench Clerk(s), High Court of Tripura, Agartala;
21. All the Dealing Assistants (Bench Section), High Court of Tripura, Agartala;
22. Notice Board of the Court-house; and
23. Order File.


(A. Debbarma)
Registrar (Judicial)